

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 328 of 2017 &
IA No. 841 of 2017**

Dated: 14th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**M/s. Omega Infraengineers Pvt. Ltd. ...Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Aadil Singh B. For R-2

Mr. Anand K. Ganesan
Ms. Neha Garg for R-3

ORDER

Reply to the main matter may be filed on or before 06.12.2017 and reply to the I.A. No. 841 of 2017 (Appln. for stay) may be filed on or before 28.11.2017 after serving copy on the other side.

List the I.A. No. 841 of 2017 for hearing on **29.11.2017** before the Bench headed by Justice N.K. Patil, Judicial Member.

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss